Order

Dated the 28th November, 2018

In continuation of FSSAI Office Order of even number dated 22nd November 2018, the suspension of following FSSAI notified laboratories is hereby revoked with immediate effect:

(i) Govt. Analyst’s Laboratory, Thiruvananthapuram
    Red Cross Road, Vanchiyoor P.O., Thiruvananthapuram – 695035, Kerala

(ii) Regional Analytical Laboratory, Ernakulam
    Kakkanad, Ernakulam - 682030, Kerala

(iii) Regional Analytical Laboratory, Kozhikode
    Malaparamba, Kozhikode, Kerala – 670009

2. This has the approval of Competent Authority.

3. Hindi Version will follow.

To (through email):
1. Additional Chief Secretary, Ministry of Health & Family Welfare Department, Govt.
   Of Kerala, Secretariat, Thiruvananthapuram-695001
2. In-charge of Govt. Analyst’s Laboratory, Thiruvananthapuram
3. In-charge of Regional Analytical Laboratory, Ernakulam
4. In-charge of Regional Analytical Laboratory, Kozhikode

Copy to (through email):
1. PPS to Chairperson
2. PS to CEO
3. Director (Imports) – for taking necessary amendment in the list of laboratories in FICS.
4. Head (RCD)
5. CITO – for upload on the FSSAI website.
6. AD (Hindi) – for Hindi version